

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
ALLAHABAD**

REGIONAL BENCH -COURT No. I

**Excise Appeal No. 71211 of 2018**

(Arising out of Order-in-Original No. 04/VNS/Commr/2018 dated 30.05.2018  
passed by Commissioner of Central Excise & Central GST, Varanasi)

**M/s Ambey Engineering,**

**.....Appellant**

*VERSUS*

**Commissioner of Central Excise & CGST,**

**....Respondent**

(Varanasi)

**APPEARANCE:**

None

for the Appellant

Shri Shiv Pratap Singh,

Authorised Representative

for the Respondent

**CORAM:**

**HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)**

**HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

Date of Hearing : 23/04/2019  
Date of Pronouncement : 21/05/2019

This appeal is allowed. For order, see order dated  
21.05.2019 in Excise Appeal No.70139 of 2019.

**(ArchanaWadhwa)  
Member (Judicial)**

**(Anil G. Shakkarwar)  
Member (Technical)**

*akp*